Annexure-7

Name of the corporate debtor	Hyretail Technologies Private Limited
Date of commencement of CIRP:	09.05.2025 / Order Received on 12.05.2025
List of creditors as on	18.07.2025

List of operational creditors (Government dues)

S No.	Details of Claimant			Details of claim		Details of claim						Amount	Amount of	Amount	Amount	Remarks, if
	Department	Government	Identificati on No.	Date of receipt	Amount claimed	Amount of claim admitted	Claim	Amount covered by security interest		Whether related party?	% of voting share in COC	of contingent claim	any mutual dues, that may be setๅ off	of claim not admitted	of claim under verificati on	any
	(Provisionally	Ministry of Labour & Employment	Ministry of Labour & Employme nt, GOl	23.05.2025	7,395	7,395	ESI Claim including interest and damages	Nil	Nil	No	Nil	Nil	Nil	-	-	Nil
	Provident Furn Commissioner,	Employees Provident Fune Organisation, Faridabad		03.06.2025	2,363,892	2,363,892	EPF Claim including interest and penal damages	Nil	Nil	No	Nil	Nil	Nil	-	-	Nil
	Commissioner, Central Goods And Services Tax, Faridabad	Ministry of Finance	Departme nt of Revenue, Central Board of Direct Tax and Customs	11.07.2025	223,108	223,108	Tax including interest and penalty	Nil	Nil	No	Nil	Nil	Nil		-	Nil
		-														
		Total			2,594,395	2,594,395					<u> </u>			-	-	

Place Delhi

Date 18.07.2025